HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO. 24 /APPTT.

RANCHI DATED THE 29 APRIL, 2025

In exercise of powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001 and in the interest of administration, Hon'ble the Chief Justice has been pleased to allocate/ reallocate the work/ duty to Joint Registrar (Admn.) as mentioned against his name in the Column 03, with immediate effect:-

SI. No.	Name & Designation of the Officer	
01	02	New allocation/ assignment
1.	Sri Mukund Kumar Varra	03
	Sri Mukund Kumar Verma, Joint Registrar (Admin.)	Accounts (Establishment) Section except Quarters & Building Matters.
		(Besides, he will sanction Casual Leave of Class II Officers & Staff posted in the aforesaid Department/Section.)

Accordingly, all the Office Orders issued earlier in above regard stand modified to this extent only.

By order of the Court, Sd/- Manoj Prasad Registrar General

MEMO NO. 3128 /APPTT.

RANCHI DATED THE 29 APRIL, 2025

Copy forwarded to the Office of Registrar General/ Registrar (Administration)/ Registrar (Establishment) / Registrar (Judicial) / the Member Secretary, SCMS/ the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading the same to the official website of this Court/ All the Joint Registrars/ All the Deputy Registrars/ The Deputy Secretary, SCMS/ In-Charge, P.As'. Section/ All the Assistant Registrars including A.R.-cum-Court Officer/ In-Charge, Court Masters' Section/ All the Section Officers/ Stamp Reporter/ Oath Commissioner....., High Court of Jharkhand, Ranchi and Officers concerned for information and needful.

Registrar General